



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.07.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 24.07.2024, were not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1117 of 2022 (PH)	Asst. Commissioner of Income Tax Circle 1 (2)-1 Vs. Divyesh Desai Liquidator for Precision Fasteners Ltd.	Easha Kadian	Udit Naresh Vaibhav Kulkarni Himanshu Aggarwal
2.	Competition App. (AT) No. 15 of 2021 (PH)	Maruti Suzuki India Ltd. Vs. Competition Commission of India	Pallavi Shroff Rohan Arora	Balaji Subramanian Davander Prasad, Dy. Director Law CCI.

By order of Hon'ble Chairperson
-Sd/-
Registrar